

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 1677  
TO BE ANSWERED ON 06<sup>TH</sup> MARCH, 2018  
ALLOCATION OF FOODGRAINS TO TELANGANA

1677. DR. BOORA NARSAIAH GOUD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of allocation of rice, wheat, etc., sought by Telangana and made available to it in the last five years and the current year, year-wise, for distribution among BPL, APL and AAY families;
- (b) the details of pulses sought by Telangana and released by the Ministry during the above period, year-wise;
- (c) the reasons that the Government has cited for discontinuing the distribution of sugar through PDS by paying a fixed subsidy; and
- d) the reasons for restricting distribution of sugar to only AAY families from June this year?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a) Since the formation of Telangana in 2014 foodgrains were allocated Below Poverty Line (BPL) families, including Antyodaya Anna Yojana (AAY) families and Above Poverty Line (APL) families in the State. In addition, additional APL and BPL allocation were also made. Government of Telangana implemented the National Food Security Act (NFSA) from October, 2015. Under NFSA, the coverage is under two categories- households covered under AAY and PHH and foodgrains as per NFSA norms are being allocated to Telangana for the identified eligible households under NFSA. In addition, tide over allocation of foodgrains is being made to Telangana to protect their average annual offtake under erstwhile TPDS. Details of foodgrains allocated to Telangana during the last three years and current year is placed at Annex.

The Central Government has decontrolled the sugar sector by removing the levy obligation on sugar mills from 2012-13 sugar season. After deregulation, a new dispensation for distribution of sugar under PDS was put in place w.e.f. 01.06.2013 wherein State Government/UT Administrations were required to procure sugar from the open market through transparent system. The Central Government had been reimbursing a fixed sugar subsidy @ Rs. 18.50 per kg to the participating states/UTs towards distribution of sugar under Public Distribution System (PDS) to the targeted population covering BPL population and all the population of North Eastern States /Special Category States/Hilly states and Island Territories as per 2001 Census. The sugar distributed in PDS under sugar subsidy scheme by the Government of Telangana from the FY 2014-15 to 2016-17 is as under-

Sl.No	Financial Year	Sugar distributed (In MT)
1	2014-15	43143.000
2	2015-16	48143.000
3	2016-17	45773.867

The National Food Security Act (NFSA), 2013 is now being universally implemented in the entire country. There is no identified category of BPL under the NFSA, 2013. However, the Antyodaya Anna Yojana (AAY) beneficiaries are clearly identified. The Government has reviewed the sugar subsidy scheme in May 2017 and has decided to continue it only for AAY families. Under the scheme, the Central Government reimburses a fixed subsidy of Rs. 18.50 per kg @ 1 kg per month per AAY family to participating States/ UTs. The States/UTs are also allowed either to absorb the additional cost on account of handling, transportation and dealer's commission or pass it on to the consumer by adding it to the Retail Issue Price (RIP) of Rs. 13.50 per kg under the Public Distribution System (PDS). The Government of Telangana is participating in the sugar subsidy scheme for AAY families. The annual quota of sugar of Telangana state under the sugar subsidy scheme for AAY families is 7190 MT.

(b): During 2016-17, 1999.365 tons of tur was supplied to Telangana from buffer stock of pulses.

(c) & (d): The Central Government has not discontinued the distribution of sugar in PDS. The sugar subsidy scheme has been continued with the coverage of Antyodaya Anna Yojana (AAY) families in order to give access to consumption of sugar, as source of energy in diet, for the poorest of the poor section of the society i.e. AAY families. The Central Government continues to reimburse a fixed subsidy of Rs. 18.50 per kg @ 1 kg per month per AAY family to participating States/ UTs.

## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 1677 DUE FOR ANSWER ON 06.03.2018 IN THE LOK SABHA.

(Figure in thousand tons)

Year	Commodity	BPL	AAV	APL*	NFSA	Tide over	Total
<b>2014-15</b>	Rice	328.887	204.534	604.692	0.000	0.000	1138.113
	Wheat	0.000	0.000	58.332	0.000	0.000	58.332
	Total R+W)	328.887	204.534	663.024	0.000	0.000	1196.445
<b>2015-16</b>	Rice	219.258	136.356	381.990	599.970	19.422	1356.996
	Wheat	0.000	0.000	59.076	48.054	1.554	108.684
	Total R+W)	219.258	136.356	441.066	648.024	20.976	1465.680
<b>2016-17</b>	Rice	0.000	0.000	0.000	1272.024	23.694	1295.718
	Wheat	0.000	0.000	0.000	24.026	18.257	42.283
	Total R+W)	0.000	0.000	0.000	1296.050	41.951	1338.001
<b>2017-18 (Upto Jan'18</b>	Rice	0.000	0.000	0.000	1080.040	0.000	1080.040
	Wheat	0.000	0.000	0.000	0.000	34.960	34.960
	Total R+W)	0.000	0.000	0.000	1080.040	34.960	1115.000

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